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Title: The Speaker made references to the passing of Shri N.K. Somani, member, 4th Lok Sabha; Shri Ganga Bhakt Singh, Member, 6th Lok Sabha; Shri Lalji Bhai, member, 5th and 6th Lok Sabhas; Shri Shankarrao Mane, member, 4th Lok Sabha; Shri Onkar Lai, member, 2nd Lok Sabha and Shri Siddhartha Shankar Ray, member, 5th Lok Sabha. The Speaker also made reference to the tragic loss of life and damage to property due to Tsunami in the Mentawai Islands off Sumatra and the eruption of Mount Merapi in Java, Indonesia. Shri further made reference to the death of 34 people and injury to over 160 people in collision of a goods train with Indore-Gwalior Intercity Express at Badarwas station in Shivpuri district of Madhya Pradesh and to tragic accident in which a trawler capsized in the Hooghly river near Kakdwip in south 24 Pargvas district of West Bengal drowning about 69 persons.

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of six of our former colleagues, Shri N.K. Somani, Shri Ganga Bhakt Singh, Shri Lalji Bhai, Shri Shankarrao Mane, Shri Onkar Lai and Shri Siddhartha Shankar Ray.

Shri N.K. Somani was a Member of the Fourth Lok Sabha from 1967 to 1970, representing the Nagaur Parliamentary Constituency of Rajasthan.

Shri Somani was a Member of the Estimates Committee during the Fourth Lok Sabha. Shri Somani was actively associated with a number of civic, cultural and students organisations. He served as the Honorary Secretary of the Mayor's Council of International Relations, Mumbai and as the President of the Junior Chamber of Commerce, Mumbai.

A sports enthusiast member of the Willingdon Sports Club, Mumbai and a member of the Bombay Gymkhana.

Shri N.K. Somani passed away on 1 August, 2010 at Mumbai, Maharashtra at the age of 78.

Shri Ganga Bhakt Singh was a member of the Sixth Lok Sabha from 1977 to 1979, representing Shahabad Parliamentary Constituency of Uttar Pradesh.

Shri Singh was a Member of the Uttar Pradesh Legislative Assembly for four terms. He also served as the Minister for Cooperation and Public Works Department and as Minister of Agriculture and Horticulture in the Government of Uttar Pradesh.

Shri Singh was a Member of Committee on Estimates and Committee on Petitions during the Sixth Lok Sabha.

An active social and political worker, Shri Singh was associated with the organizational work of a number of societies in his constituency and worked for the uplift of the rural people. He was also associated with the management of Bhartiya Vidyalayas in Uttar Pradesh.

Shri Ganga Bhakt Singh passed away on 15 August, 2010 at Lucknow, Uttar Pradesh at the age of 78.

Shri Lalji Bhai was a member of the Fifth and Sixth Lok Sabhas from 1971 to 1979, representing the Udaipur and the Salumber Parliamentary Constituencies of Rajasthan, respectively.

Shri Lalji Bhai was a member of the Committee on Absence of members from sittings of the House during the Fifth Lok Sabha and a Member of the Committee on Petitions during the Sixth Lok Sabha.

In his demise the country has lost a true friend of the masses who fought for social, political and economic equality.

Shri Lalji Bhai passed away on 5 September, 2010 at Udaipur, Rajasthan at the age of 66.

Shri Shankarrao Mane was a member of the Fourth Lok Sabha from 1967 to 1970 representing the Kolhapur Parliamentary Constituency of Maharashtra.

Earlier, Shri Mane served while Bombay Legislative Assembly from 1949 to 1952.

A veteran freedom fighter, Shri Mane played an active role in the freedom movement of the country and was imprisoned on several occasions.

Shri Mane strove for the welfare of the deprived and backward sections of the society. He served as a member of the Rural Broadcasting Programmes Advisory Committee of the All India Radio, Poona Station from 1962 to 1966 and Commissioner, Scheduled Castes and Scheduled Tribes for the years 1972 to 1977.

S h r i S h a n 8 October, 2010 at Kolhapur, Maharashtra at the age of 90. e

Shri Onkar Lal was a member of the Second Lok Sabha from 1957 to 1962, representing the Kota Parliamentary Constituency of Rajasthan.

S h r i L a l w a s a m e m b e r o f t h e L e g i s l a t i v e A s s e m b l y f r o m 1 9 7 2 t o 1 9 8 0 f o r t w o t e r m s . s e r v e d a s a m e m b e r o f t h e D e p a r t m e n t s o f F o o d , P a n c h a y a t a n d C o o p e r a t i v e A f f a i r s ; S o c i a l W e l f a r e , R e h a b i l i t a t i o n a n d L a b o u r ; a n d P l a n n i n g i n t h e G o v e r n m e n t o f R a j a s t h a n .

A committed social and political worker, Shri Lal worked for the welfare of the poor, downtrodden and the deprived sections of the society. He was a member, Kota District Social Welfare Board from 1954 to 1957 a M u n i C o m m i s s i o n e r , K o t a d u r i n g 1 9 5 6 . H e a l s o s e r v e d a s t h e G e n e r a l S e c r e t a r y , K o t a D i s t r i c t D e p r e s s e d C l a s s e s L e a g u e .

Shri Onkar Lal passed away on 10 October, 2010 at Kota, Rajasthan at the age of 68.

S h r i S i d d h a r t h a S h a n k a r R a y w a s a m e m b e r o f t h e F i f t h L o k S a b h a f r o m t h e R a i g a n j C o n s t i t u e n c y o f W e s t B e n g a l . A n a b l e a d m i n i s t r a t o r , S h r i R a y s e r v e d a s t h e M i n i s t e r o f E d u c a t i o n a n d S o c i a l W e l f a r e i n t h e U n i o n C a b i n e t f r o m 1 9 7 2 t o 1 9 7 7 a n d 1 9 9 1 t o 1 9 9 2 . S h r i R a y s e r v e d a s C h i e f M i n i s t e r o f W e s t B e n g a l f r o m 1 9 7 2 t o 1 9 7 7 . H e a l s o s e r v e d a s M i n i s t e r f o r L a w a n d T r i b a l W e l f a r e i n t h e G o v e r n m e n t o f W e s t B e n g a l f r o m 1 9 5 7 t o 1 9 5 8 .

Shri Ray adorned the Office of the Governor of Punjab from 1986 to 1989. He was ambassador of India in USA from 1992 to 1996.

A prominent barrister, Shri Ray was associated with various social welfare and youth organizations during his long and illustrious political career. In his passing away the country has lost an able administrator and seasoned political personality who endeared himself to the masses.

A sports enthusiast, Shri Ray was a member of Kalighat Club, Mohan Bagan Club, Calcutta Club and West Bengal Sports Council. S i d d h a r t h a S h a n k a r R a y p a s s e d a w a y a t K o l k a t a o n 6 N o v e m b e r , 2 0 1 0 a t t h e a g e o f 6 9 .

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members the House expresses its h e a r t f e l t c o n d o l e n c e P a r l i a m e n t a n d p e o p l e o f I n d o n e s i a f o r t h e t r a g i c l o s s o f l i f e a n d d a m a g e t o p r o p e r t y d u e t o t h e T s u n a m i i n t h e M e n t a w a i I s l a n d s o f f S u m a t r a a n d t h e e r u p t i o n o f M o u n t M e r a p i i n J a v a .

Hon'ble Members, on 20 September, 2010, in a train accident, at least 34 people were killed and over 160 injured when a goods train hit the stationary Indore-Gwalior Intercity Express at Badarwas station in Shivpuri district of Madhya P

On 30 October, 2010, in another tragic accident a trawler capsized in the Hooghly river near Kakdwip in South 24 Parganas district of West Bengal drowning about 69 persons.

Hon. Members, as you are aware cyclone 'Jal' struck the coastal regions of Andhra Pradesh and Tamil Nadu during the last weekend, causing unprecedented rains and resulting in loss of about thirty lives besides causing large scale destruction of property and rendering a large number of persons homeless.

I am sure the House would join me in expressing grief over these tragic incidents.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.10 hrs.

The Members then stood in silence for a short while

MADAM SPEAKER: Thank you.

Now, the Question Hour.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Madam, I have given a notice. ...(Interruptions)

MADAM SPEAKER: I have received your notice. You may kindly raise it in the 'Zero Hour'.

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, मैंने एक महत्वपूर्ण सवाल का नोटिस दिया है और मैं आपको सूचना दे रहा हूँ कि चीन ने भारत पर हमले की पूरी तैयारी कर ली है...(व्यवधान)

अध्यक्ष महोदया : Shri Basu Deb Acharia Ji, you may kindly raise it in the 'Zero Hour'. Let us go on; let us proceed with the Question Hour now. मुलायम सिंह जी, आप भी सुनिये। इसे आप शून्य प्रहर में उठा लीजिए।

श्री मुलायम सिंह यादव : सभी नेताओं को हम यह सूचना दे रहे हैं कि अरुणाचल प्रदेश से लेकर हिमाचल प्रदेश और लद्दाख तक सभी क्षेत्रों में भारत पर हमले की पूरी तैयारी चीन की है। मैं आपको सूचना दे रहा हूँ। यह सूचना गलत नहीं है, इसलिए यह सवाल पूरे सदन के लिए है।...(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€¦*

अध्यक्ष महोदया: बसुदेव आचार्य जी, नामा नागेश्वर राव जी, आप बैठ जाइये। आप क्यों खड़े हैं?

श्री मुलायम सिंह यादव : अगर हम इस पर नहीं बोलेंगे तो किस विषय पर बोलेंगे। चीन ने हमले की पूरी तैयारी कर ली है। ...(व्यवधान)

अध्यक्ष महोदया: आप बैठ जाइये। रामकिशुन जी, आप बैठ जाइये। नीरज जी, आप बैठिये। शैलेन्द्र जी, आप बैठ जाइये, वक्थन ऑवर चलने दीजिए।

â€¦(व्यवधान)

अध्यक्ष महोदया: आप बैठ जाइये। मुलायम सिंह जी, आप इसे शून्य प्रहर में उठाइएगा। शैलेन्द्र कुमार जी, आप बैठ जाइये, स्थान ग्रहण करिये।

Nothing will go on record.

(Interruptions) â€¦*

अध्यक्ष महोदया : बसुदेव आचार्य जी, आप जीरो ऑवर में उठाइये। रेवती रमण सिंह जी, आप बैठ जाइये। शैलेन्द्र कुमार जी, आप भी स्थान ग्रहण करिये।

â€¦(व्यवधान)

अध्यक्ष महोदया: आप इसे शून्य प्रहर में उठा लीजिए।

â€¦(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€¦*

Q. No. 1, Shri Yashwant Sinha. ...(Interruptions)

अध्यक्ष महोदया: शून्य प्रहर में आप उसको बोल दीजिएगा। शून्य प्रहर में सब सुनेंगे, तब आप बोलिएगा, अब बैठ जाइये। आप शून्य प्रहर में बोलिएगा, तब सब सुनेंगे, अभी कोई नहीं सुन रहा है।

â€¦(व्यवधान)

अध्यक्ष महोदया: मुलायम सिंह जी, आप बैठ जाइये। आज शीतकालीन सत्र का पहला दिन है, पहला घंटा है, अब इसे सुचारु रूप से चलने दीजिए।

â€¦(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Shri Yashwant Sinha Ji says.

(Interruptions) अॆ!*

MADAM SPEAKER: Yes, hon. Minister.

अॆ!(ल्यवधान)

11.14 hrs.

At this stage, Shri Mulayam Singh and some other hon. Members came and stood on the floor near the Table.

अध्यक्ष महोदया: आप इसे शून्य पूहर में उठाइये। अब आप अपनी सीट पर बैठ जाइये।

अॆ!(ल्यवधान)

अध्यक्ष महोदया: एक घंटे का सवाल है, उसके बाद आप बोलने के लिए खड़े हो जाइएगा।

अॆ!(ल्यवधान)

MADAM SPEAKER: Yes, Shri Yashwant Sinha Ji, please put your Supplementary.

अॆ!(ल्यवधान)

अध्यक्ष महोदया: शून्य पूहर होते ही हम इसे सुनेंगे, अभी ववश्न ऑवर चलने दीजिए।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : यशवंत सिन्हा जी का पूश्न है, आप बैठ जाइए।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : मेरा अनुरोध है कि आप जो विषय उठा रहे हैं, मैं चाहती हूँ कि आप उसे शून्य पूहर में जरूर उठाएं। अभी पूश्न काल चलने दीजिए। अब 45 मिनट ही रह गए हैं। 45 मिनट के बाद आप इसे उठा लीजिएगा।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : जीरो ऑवर में आप इसे उठा लीजिएगा, केवल 45 मिनट की ही बात है।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : आप अपनी सीट पर जाकर बैठ जाइए।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : पूश्न काल चलने दीजिए।

अॆ!(ल्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) अॆ!*

अध्यक्ष महोदया : आप बैठ जाइए।

अॆ!(ल्यवधान)

अध्यक्ष महोदया : जगदंबिका पाल जी, आप बैठ जाइए।

अॆ!(ल्यवधान)

श्री यशवंत सिन्हा (हज़ारीबाग): मैडम, मंत्री महोदय का जो उतर है, वह बहुत ही असंतोषजनक है। उन्होंने कहा है कि बीस किलोमीटर का टारगेट सेट हुआ था, लेकिन ... (व्यवधान)

संसदीय कार्य मंत्री और जल संसाधन मंत्री (श्री पवन कुमार बंसल): इसका कोई नोटिस नहीं आया। ... (व्यवधान) कुछ तो हम रखें, ... (व्यवधान) नोटिस के नाम की कोई नियमावली, कुछ तो होती है। ... (व्यवधान) मैडम, मैं माननीय मुलायम सिंह जी और उनके साथियों से दरख्वास्त करता हूँ कि नोटिस इस प्रकार से होता है, उसके पहले सरकार को बाकायदा नोटिस जाता है, उसके लिए टाइम तय होता है, फिर उस पर बहस होती है। ... (व्यवधान) मैडम, सरकार सब मुद्दों पर बहस करने के लिए तैयार रहेगी और जितना समय ये चाहें, उसके लिए आप उन्हें समय दे दीजिए। ... (व्यवधान) मैडम, आप अभी तय कर दें कि बहस कब चाहते हैं, चाहे तो इसे कल के लिए तय कर दीजिए, कोई भी समय तय कर दीजिए। लेकिन इसका नोटिस मिलना चाहिए, इसे चाहें तो कल के लिए तय कर दें। ... (व्यवधान) आप कैसे एकदम बोलेंगे? जो नोटिसेज हैं, उनमें भी यह नहीं है। कल के लिए इसे रख दीजिए, लेकिन कोई तो समय होना चाहिए। ... (व्यवधान) आप अपना नोटिस दीजिए। आप नियम 193 में नोटिस दीजिए। ... (व्यवधान) आपको अकेले पता नहीं कहां से खबर मिल गयी। ... (व्यवधान) आपकी जानकारी देश के हित में काम आएगी। ... (व्यवधान) अगर आपको जानकारी है, आप उसे बतायेंगे, तो वह देश के हित में काम आएगी, लेकिन वह आवाज गुंजाने से नहीं होगी। ... (व्यवधान) अगर आपकी कोई बात है, तो वह देश के हित में काम आएगी, लेकिन आप उसके लिए नोटिस दीजिए। ... (व्यवधान) मैडम, आप कोई टाइम तय कर दीजिए। ... (व्यवधान) सेनापति ने ऐसा नहीं कहा। ... (व्यवधान)

अध्यक्ष महोदया : आपका नोटिस है, मगर वह टाइम बार्ड है, लेट आया है, मगर जीरो ऑवर के लिए धर्मेन्द्र यादव जी का नाम है। उसमें हमने कहा था कि मुलायम सिंह यादव जी जीरो ऑवर में जरूर इस बात को उठा लें। आप इसे उठा लीजिए और उसके बाद जो भी तिथि आप निश्चित करेंगे, उस दिन इस पर विस्तार से चर्चा भी कर ली जाएगी, लेकिन अभी पूंज काल चलने दीजिए। यह मेरा अनुरोध है।

11.20 hrs.

*At this stage, Shri Mulayam Singh Yadav and some other hon. Members went
back to their seats.*

MADAM SPEAKER: Q. No. 1 - Shri Yashwant Sinha.